

ITEM NO.1701

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).28711-28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS. & ORS.

Respondent(s)

Date : 18-07-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
[IN CHAMBERS]

For Petitioner(s) Mr. Nirnimesh Dube, AOR

For Respondent(s) Mr. Somesh Chandra Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 25.07.2022.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
BRANCH OFFICER